

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 136
(IB)-470(ND)2017
IA/4678/2020

IN THE MATTER OF:

Amit Kumar Malik

...

Applicant/Petitioner

Versus

M/s. Kindle Developers Pvt. Ltd.

...

Respondent

Under Section: 7 of IBC, 2016

Order delivered on 08.12.2020

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI. NARENDER KUMAR BHOLA
HON'BLE MEMBER (T)

PRESENTS:

None

ORDER

None appeared on behalf of the parties.

List the matter on 3rd February, 2021.



(NARENDER KUMAR BHOLA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)